### **LOK SABHA**

## UNSTARRD QUESTION NO. 572 TO BE ANSWERED ON 06.02.2019

#### Reliance on Coal

#### 572. DR. KIRIT P. SOLANKI:

Will the **Minister of COAL** be pleased to state:

- (a) whether India's reliance on coal will continue to be between 42 per cent and 50 percent even in 2047;
- **(b)** if so, whether this will have any impact on India's commitments under the Paris Agreement; and
- (c) whether any steps have been taken to develop clean coal technologies and if so, the details thereof?

#### **ANSWER**

# MINISTER OF RAILWAYS, COAL, FINANCE AND CORPORATE AFFAIRS (SHRI PIYUSH GOYAL)

## **Reply:**

- (a): As per the India Energy Security Scenario calculator (IESS2047) which was launched in August 2015 by the NITI Ayog, the share of coal in primary energy is estimated to be in the range of 44.5% to 51.7%.
- **(b):** India's NDC require 40% cumulative electric power installed capacity from non-fossil fuel based energy resources by 2030 based on enhanced installed capacity in renewable energy sector between 2021-2030; which is achievable.
- (c): To facilitate extraction of Coal Mine Methane, a policy framework has been put in place vide notification dated May, 2018 enabling Coal India Limted to extract Coal Mine Methane from its command areas. Further for gassification of coal, Ministry of Coal vide Gazette notification dated 20th Feb. 2014 has specified production of cement, syn-gas obtained through coal gassification and coal liquefaction to be end uses for the purposes of MMDR Act,1957. Government has also notified UCG Policy in Sep 2016 for development of UCG in India.

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